



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

**Subject:- Allocation of department's amongst Law Officers in the
Jammu Wing of the Hon'ble High Court.**

GOVERNMENT ORDER NO: 886 - LD (A) of 2018.
D A T E D: 09 - 02 - 2018.

In partial modification of Government Order No.5380-LD(A) of 2017 dated 27-10-2017, the following re-distribution of litigation work amongst the Law Officers in Jammu Wing of the Hon'ble High Court is ordered, as shown against each:-

S.No.	Name of the Law Officer and Designation S/Shri	Departments allocated
1.	Smt. Seema Khajuria, Sr. Additional Advocate General	Tribal Affairs Department
2.	H.A.Sidiqui, Sr. Additional Advocate General	Information Technology Department
3.	Amit Chopra, Government Advocate	Animal Husbandry Department

By Order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government

Dated: 09 - 02 - 2018.

NO: LD(A)2016/35-VI.

Copy to the:-


1. Learned Advocate General, J&K Jammu.
2. Principal Secretary to Government/Commissioner/Secretary to Government, _____ Department.
3. Principal Secretary to the Hon'ble Chief Minister.
4. Divisional Commissioner, Jammu.
5. Registrar General, J&K High Court, Jammu.
6. All concerned Law Officers for information.
7. Director Information, J&K Srinagar.
8. Director Litigation, Jammu.
9. All officers of the Department of Law, Justice and Parliamentary Affairs.

(Handwritten signature)

10. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
11. Special Assistant to the Hon'ble Minister for Law, Justice and Parliamentary Affairs for information of Hon'ble Minister.
12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
14. Government Order file.
15. Concerned file.


(Ashish Gupta)

Deputy Legal Remembrancer


9/12/08